

which has not been produced elsewhere, if developed through indigenous research and development, may be exempted from the operations of all or any of the provisions of that order. Further, Guideline No. 1/95 issued by the Department of Chemicals and Petrochemicals provide that, subject to certain conditions, exemption from price control for such new drugs can be granted for a period of 10 years reckoned from the date of commercial production.

Use of Pesticides made by DU PONT

1924. SHRI GUNDAPPA KORWAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the pesticides used in India which are made by Du Pont of USA;

(b) whether any of these pesticides are harmful to human life and crops;

(c) if so, which are such pesticides; and

(d) the full details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) (i) Benomyl, (ii) Diuron, (iii) Mancozeb and (iv) Methomyl are registered for use in the country. Du Pont also manufactures these pesticides.

(b) to (d) All pesticides are toxic by nature and can be harmful if proper precautions are not taken in handling and application.

Benomyl, Diuron and Methomyl are currently under review by a High Level Expert Committee.

Objectives of District Primary Education Programme

1925. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the main objectives of the District Primary Education Programme (DPEP);

(b) the main funding agency of DPEP;

(c) the funds allotted to different States under DPEP during the last three years;

(d) the steps taken to implement DPEP effectively; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI): (a) The objectives of District Primary Education Programme is to hasten Universalisation of Elementary Education especially in districts where female literacy is below the national average and where Total Literacy Campaigns have successfully generated a demand for elementary education.

(b) As of now, the World Bank and the European Union are funding the District Primary Education Programme.

(c) The District Primary Education Programme started in November, 1994. Govt. of India released the Central share to the tune of Rs. 87.82 crores to seven States viz. Assam, Haryana, Kerala, Karnataka, Maharashtra, Madhya Pradesh and Tamil Nadu in 1994-95. A sum of Rs. 35 crores has been released to Madhya Pradesh so far during 1995-96.

(d) and (e) Detailed guidelines and mechanisms for monitoring and evaluation have been put in place to keep a watch on programme implementation.